NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

20

C.P No. 1145/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES:

8 00.

S Gurumoorthi

V/s

Sahara Q Shop Unique Products Range Ltd..

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1. Adv. Sarah Advocates for Applicant

Dhrave Liladhay

Daval

SIGNATURE

ORDER

CP No.1145/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having submitted that since acknowledgement card has not yet been received, the Petitioner Counsel has sought time for making submissions, at her request, list this matter on 12.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)